

(R.A. No. 060/00021/2016 in
O.A. NO. 060/01092/2014
&
(R.A. No.060/00020/2016 in
O.A. No. 060/01093/2014)

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

Dated: Chandigarh, this the 31st day of March , 2016

**CORAM: HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)
HON'BLE SMT. RAJWANT SANDHU, MEMBER(A)**

1. R.A. No. 060/00021/2016 in O.A. NO. 060/01092/2014

M.L. Bhanot

...APPLICANT

BY ADVOCATE: SHRI R.P. SHARMA.

VERSUS

Union of India & Ors.

...RESPONDENTS.

2. R.A. No.060/00020/2016 in O.A. No. 060/01093/2014

Tarsem Singh Senior Auditor (retired)

...APPLICANT

BY ADVOCATE: SHRI R.P. SHARMA.

VERSUS

Union of India & ORS.

...RESPONDENTS

ORDER (in circulation)

HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER(J):-

By this common order, we are disposing of two Review Applications, i.e. R.A. No. 060/00021/2016 in O.A. No. 060/01092/2014 filed by M.L. Bhanot original applicant, and R.A. No. 060/00020/2016 in O.A. No. 060/01093/2014 filed by original applicant Tarsem Singh, because both the said O.As. were disposed of by ^{our} common order dated 19.02.2016 which is sought to be reviewed by filing these R.As.



(R.A. No. 060/00021/2016 in
O.A. NO. 060/01092/2014

&

(R.A. No.060/00020/2016 in
O.A. No. 060/01093/2014)

2. We have carefully considered the matter and perused the review applications and the files of the O.As.

3. The case relates to refixation of pension of the applicants who had retired prior to 01.01.2006. It is alleged in the R.As that multiplication factor of 1.6 has to be applied to consolidated pension i.e. Basic Pension+ Dearness Pension + Dearness Relief of 24% and the Tribunal has fallen in error in applying ^{the} said multiplication factor of 1.86 to the basic pension only. However, this plea of the applicants has been considered and negative in our order dated 19.02.2016. To us, there appears to be no error much less apparent error in our aforesaid order on the aforesaid aspect.

4. Resultantly, we find no merit in these R.As, which are, therefore, dismissed.

(JUSTICE L.N. MITTAL)
MEMBER (J)

(RAJWANT SANDHU)
MEMBER(A)

Dated: 31.03.2016

'SK'

प्रमाणित सत्य प्रतिलिपि / Certified True Copy

अनुमान अधिकारी / Section Officer (Judl.)

केन्द्रीय न्यायिक प्रशासन / Central Judicial Administration

चण्डीगढ़ पीठ / Chandigarh Bench

चण्डीगढ़ / Chandigarh

W